Name of the corporate debtor: Radiant Castings Private Limited (In CIRP)

Date of commencement of CIRP: 24.08.2022 List of creditors as on: 13.10.2022

(Issued on 14.10.2022 at 10:00 AM)

List of operational creditors (Government dues)

S. No.	Name of creditor		Details of claim received		Details of claim admitted					Amount	Amount	Amount of	Amount	Remarks, if any
	Department	Government	Date of	Amount	Amount of	Nature of	Amount	Whether	% of	of	of any	claim not	of claim	
			receipt	claimed (INR)		claim	covered	related	voting	continge	mutual	admitted	under	
					admitted		by	party?	share in	nt claim	dues,	(INR)	verificati	
					(INR)		guarante		CoC		that may		on	
							e				be setoff			
	Himachal Pradesh State	Government of	06-09-2022	2,81,15,940	2,81,15,940		Nil	No	0.000%	Nil	Nil	-	Nil	
	Electricity Board Limited	Himachal Pradesh				al debt-								
						Electricit								
						y dues								
	Central Goods and	Government of India	06-09-2022	5,02,41,323	1,36,44,105	Operation	Nil	No	0.000%	Nil	Nil	3,65,97,218	Nil	GST input credit of Rs. 3,65,97,218/- for the
	Services Tax Division	Government of maia	00 07 2022	3,02,11,323	1,50,11,105	al debt-		110	0.00070	1111		3,03,77,210	1	month of July'22 & August'22 (till
	Services run Bryision					Indirect								24.08.2022) setoff with the tax liability on
						tax dues								outward supply. Hence, reduced with Rs.
														3,65,97,218/-
3	Employees State Insurance	Government of India	07-09-2022	83,029	83,029	Operation	Nil	No	0.000%	Nil	Nil	-	Nil	
	Corporation					al debt-								
						ESIC								
	E 1 D 11 (E 1	C + CI 1'	24.00.2022	11 25 656	11.25.656	0 1:	NT'1	NT.	0.0000/	NT'1	NT'1		NT'1	
	Employee Provident Fund	Government of India	24-09-2022	11,25,656	11,25,656	_	N1I	No	0.000%	N1I	Nil	-	Nil	
	Organisation					al debt- PF								
						lr r								
5	Joint Commissioner of	Government of	30-09-2022	2,61,39,552	2,61,39,552	Operation	Nil	No	0.000%	Nil	Nil	-	Nil	
	State Taxes & Excise	Himachal Pradesh				al debt-								
						State								
						Taxes &								
						Excise								
	Assistant Commissioner of	1	04-10-2022	28,26,52,519	1	_	Nil	No	0.000%	Nil	Nil	-	Nil	Refer note -1
	State Taxes & Excise	Himachal Pradesh				al debt-								
						State								
						Taxes &								
	T-4-1			20 02 50 010	25 17 (0 001	Excise						2 (5 07 310		
	Total		1	38,83,58,019	35,17,60,801	I	1		1	l	I I	3,65,97,218		

Note-1:

Corporate Debtor has filed appeals before Appellate Authority – South Zone, Shimla on 23.09.2022, against the ex-party assessment order dated 19.07.2022 for the assessment years 2011-12 to 2017-18 wherein aggregate liability is Rs. 28,26,52,519/- has been challanged by the IRP. The claim has been collated subject to outcome of aforesaid appeals.